

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(JUDICIAL DEPARTMENT)

No-----Civil.II/SB.10 Dated-----

To

The Advertisement Manager,
Dainik Jagran(Main Edition)(Hindi)
Chandigarh

Subject:- Publication of Court Notice in the Newspaper.

CM No. 3406-C of 2022 .

IN RSA No. 3225 of 2001 (O&M).

Jai Karan and ors. Vs. Daliip Singh.

Sir,

I am directed to forward herewith the accompanying notice in duplicate in Hindi for publication in the daily "(Dainik Jagran)(Hindi) main Edition and to request you to:-'

1. Publish at one in the earliest issue of your newspaper before the date fixed for hearing i.e.21.07.2023(N.O.M)
Send one copy of Newspaper containing the printed notice indicated in the red ink to the addressee under postal certificate and,
2. Send one copy of Newspaper to this Court together with postal certificate/s referred to in para-2 above.

The necessary expenses are being deposited personally

Your Faithfully

Superintendent G.II(Civil.II)

26/7

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.

(JUDICIAL DEPARTMENT).

No.-----Civil.II/SB.10 Dated-----

CM No. 3406-C of 2022

IN RSA No. 3225 of 2001 (O&M).

Jai Karan and ors. Vs. Daliip Singh.

To

Appellant No. (iv) Ram Karan son of Sh. Amar Singh son of Sh. Mokhi
Ram resident of Amargarh Gamri, Kaithal

Appellant No. (ix) Santosh aged 30 years wife of Sh. Shiv Karan
daughter of Sh. Amar Singh resident of
Nanhera Tehsil and Distt. Ambala. .

Whereas, it is proved to the satisfaction of this Court that the above named respondents cannot be served in the ordinary manner, notice is hereby issued to the above said respondents under order 5 Rule 20 CPC to appear in this court on 21.07.2023 (N.O.M), having interest or any objection, personally or through someone authorized by law to act for or an Advocate of this court to defend the above noted case, failing which it will be heard and decided exparte.

Given under my hand and the seal of this Court this 26th May, 2023.

Yours Faithfully
Superintendent Gr. II (Judicial)
26/5

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(JUDICIAL DEPARTMENT)

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Superintendent Gr. II (Judicial)

29/5/23

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(JUDICIAL DEPARTMENT)

No-----Civil.II/SB.10 Dated-----

To

The Advertisement Manager,

The Tribune(Main Edition) (English)

Chandigarh

Subject:- Publication of Court Notice in the Newspaper.

CM No. 3406-C of 2022

IN RSA No. 3225 of 2001 (O&M).

Jai Karan and ors. Vs. Daliip Singh.

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26/5/23
24/5

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